

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-17/2003/2317 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sunil Kumar Poddar,  
Special Judge, CBI, Assam,  
Additional Court No.1,  
Chandmari, Guwahati-3.

Dated Guwahati, the 28<sup>th</sup> March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/ dtd. 07.03.2025

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.03.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 14.03.2025 till the morning of 18.03.2025**, has been granted. During your absence, the Special Judge, CBI, Addl. Court No.3, and in his absence, the Special Judge, CBI, Addl. Court No.2 will remain in charge of your Court and office.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-17/2003/ 2318 /A, dated , 28-03-2025**

Copy to:

1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*